

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.145/96

Monday, this the 9th day of September, 1996.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. DS Thambi,  
Scientist C,  
Central Ground Water Board,  
Ministry of Water Resources,  
Trivandrum.
2. KM Najeeb,  
Scientist C,  
Central Ground Water Board,  
Ministry of Water Resources,  
Trivandrum.

- Applicants

By Advocate Mr MR Rajendran Nair

vs

1. Union of India represented by  
Secretary to Government of India,  
Ministry of Water Resources,  
Shram Shakti Bhavan,  
New Delhi.
2. The Chairman,  
Central Ground Water Board,  
NH-IV, Faridabad.
3. The Director,  
Central Ground Water Board,  
Kerala Region,  
Ulloor Junction, Trivandrum-11.

- Respondents

By Advocate Mr S Radhakrishnan, Additional Central Government  
Standing Counsel

The application having been heard on 9.9.96 the Tribunal  
on the same day delivered the following:

O R D E R

Applicants are Scientists working in the Central Ground Water Board. They are aggrieved that they were not promoted as Scientist C and Scientist D on various dates on which they are alleged to have become eligible.

2. When the matter came up for hearing, learned counsel for respondents submitted that the applicants have been promoted as Scientist C with effect from 23.8.88. They were further promoted as Scientist D with effect from 1.1.96 by order No.14-13/96-CH(Estt) dated 27.8.96. Learned counsel for applicants contends that applicants are eligible to be promoted as Scientist C in 1987 and as Scientist D in 1992 or shortly thereafter. It was submitted that applicants may be permitted to make a representation to the second respondent regarding preponement of the date of promotion.

3. Accordingly I permit applicants to make a representation regarding preponement of the dates of promotion to the second respondent within fifteen days from today. If such a representation is made, the second respondent will consider it and pass appropriate orders within four months of its receipt.

4. Application is disposed of as aforesaid. No costs.

Dated, the 9th September, 1996.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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